

F.No. 18-01/CESTAT-ND/Admn.2023  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi – 66

Dated : 02/03/2023  
I.D. No. 18-01/2023

To,  
Shri S. N. Chamaria,  
S-149, Panchsheel Park,  
New Delhi -110017.

Sub : Information sought under Right to Information Act, 2005.

Sir,

Please find enclosed herewith the requisite information in 01 (one) page received from the Deputy Registrar, CESTAT, New Delhi in reference to you RTI Application No. Nil dated. 6-2-2023.

If, not satisfied with the information/reply, you may file an appeal before Ms. Rachna Gupta, First Appellate Authority, Customs, Excise and Service Tax Appellate Tribunal, New Delhi.

Yours faithfully,

  
(ANJANI)  
CPIO/HT

Encl.: As above.

✓ copy to: computer section for uploading on website

TELEGRAM : CEGCANAL  
Website : www.cestat.gov.in

Mail : cestat08@gmail.com

File No. 01/ Customs, ST & A.D Branch/CESTAT/RTI/2022  
**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066**

**CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH**

I.D.No.18-01/2023  
Dated : 03/03/2023


Subject :- R.T.I. application no. NIL dated 06.02.2023 filed by Mr. S.N. Chamaria, New Delhi wherein information sought under RTI, 2005 reg.

Sir/Madam,

With reference to your letter No.18-01/CESTAT-ND/Admn.-2023. dated 02.03.2023, the information sought by the applicant under RTI Act 2005 are point wise as under :-

1. No Such file maintained by the Anti-Dumping Branch.
2. The date of receipts of miscellaneous applications is 05/01/2023.
3. The date of dispatch of hearing notices is 24/01/2023.
4. Copy of Vakalatnama for respondents is not submitted/attached in the appeal folder.

CPIO is requested to furnish this information to the applicant.

  
Deputy Registrar  
Customs/ST/AD Branch

To,  
CPIO, CESTAT,  
New Delhi